### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## **LOK SABHA UNSTARRED QUESTION NO. 3196** ANSWERED ON 12<sup>TH</sup> MARCH, 2020

## **COLLECTION OF TOLL TAX ON NH-1**

#### 3196. SHRI BHAGWANT MANN:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the toll tax is being charged even after the completion of road construction on National Highway No.1;

(b) if so, the details thereof along with the reasons therefor; and

(c) whether such collection of toll tax on said NH is proper and legal and if so, the time period for such collection?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) & (b) The details of stretches/plazas on NH-1 under NHAI where user fee (Toll) collected are as under:

| Stretch                                | Plaza Name | Status   |
|--|------------|--|
| Delhi/Haryana/Kundli<br>Border Panipat | Bhagan     | National Highways Fee Rules provide for reduction in Fee to 40% after recovery of capital cost of Rs. 297.62 Cr.       |
| Amritsar-Wagah Border                  | Chiddan    | National Highways Fee Rules provide for<br>reduction in Fee to 40% after recovery of<br>capital cost of Rs. 205.88 Cr. |
| Panipat Elevated Highway               | Panipat    | The user fee will be reduced to 40% after concession agreement is over on 22.01.2026.                                  |
| Jalandar-Amritsar                      | Dhilwan    | The user fee will be reduced to 40% after concession agreement is over on 28.05.2026.                                  |

(c) The collection of user fee for the use of a section of National Highway (NH) is as per the applicable National Highways Fee Rules and provisions of the Concession/Contract Agreement. In case of Pubic Private Partnership (PPP) projects, after completion of the concession period, the user fee is to be collected by Central Government at reduced rates of 40%. In case of a public funded project, the user fee rates are to be reduced to 40% after recovery of capital cost of the project.